

CENTRAL ADMINISTRATIVE TRIBUNAL
CIRCUIT BENCH AT RANCHI

O.A. NO. 051/655/2019

CORAM

HON'BLE SHRI JAYESH V. BHAIKAVIA, MEMBER (JUDICIAL)
HON'BLE SHRI DINESH SHARMA, MEMBER (ADMINISTRATIVE)

DATE OF ORDER 12.07.2019.

Lal Dhanraj Nath Shahdeo, aged about 53 years, son of late Lal Ram nath Shahdeo, resident of Ahead of Bridgeford School, Tupudana, Near Ring Road. Tupudana PO- Hatia, PS- Tupudana (O.P) District- Ranchi, State Jharkhand

By Advocate : None

Versus

Union of India through the South Eastern Railway, Garden Reach Kolkata, P.O.&P.S.- Kolkata, District- Kolkata, State- West Bengal.

By Advocate : Shri Prahat Kumar

ORDER (ORAL)

Jayesh V. Bhairavia, Member (Judl.) :- It is noticed that despite ample opportunity granted to applicant but no one is present on behalf of applicant. It is also noted that one was present on the last date of hearing therefore last chance was granted to remain present on the next date of hearing i.e today. Today also no one is present on behalf of applicant. It seems that the applicant has lost his interest in pursuing this case.

2. In view of the above, O.A is dismissed for want of persecution. No costs.

(Dinesh Sharma)
Member (Admn.)

(Jayesh V. Bhairavia)
Member (Judl.)

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